

2020
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No.111 – A

Dated, Calcutta, the 13th January, 2020

From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To :

- 1) The District Judge of all Districts
Including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**
- 7) Secretary, Bar Association, High Court at Calcutta**
- 8) Secretary, Incorporated Law Society**
- 9) Secretary, Bar Library Club**

**Sub. : Filling up of the 19 vacancies (SC-03,ST-01, and UR-15) of
Direct Recruitment to the Delhi Higher Judicial
Service Examination – 2019.**

Sir,

With reference to the subject captioned above, I am directed to inform that a letter no. 364/Exam. Cell/DHJS Exam. /2019 dated. 21.12.2019 enclosing therewith a vacancy circular has been received from **High Court of Delhi, New Delhi** for filling up of 19 vacancies(SC-03,ST-01, and UR-15) by way of Direct Recruitment to the **Delhi Higher Judicial Service Examination – 2019.**

The said circular has been uploaded in the official website of **High Court of Delhi, New Delhi** (www.delhihighcourt.nic.in) and is also being uploaded in the website of this Hon'ble High Court for information of all concerned.

In this context, I am to request you to inform the judicial officers as well as the members of the Bar Associations to visit the said website and apply online if eligible and willing, before 21.01.2020.

Yours faithfully,

SD/=

Registrar (Judicial Service)